

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 526 (ND) 2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.12.2017

NAME OF THE COMPANY: Govind Ram & Ors. Vs. BOP Projects Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| Present: | Mr. Mayank Goel, Advocate & Mr. Monamshel Maring, Advocates for the Petitioner | | | |
| | Mr. Piyush Singh, Advocate for the Respondent. | | | |

ORDER

Ld. Counsel for the parties are present. Ld. Counsel for the Respondents represents that in terms of order dated 29.11.2017, reply of the Respondents have been duly filed and a copy of the same has also been furnished to the Ld. Counsel for the Petitioner. Ld. Counsel for the Petitioner represents that the Petitioner is not inclined to file the Rejoinder to the reply and the matter may be posted for arguments.

In view of the same matter is fixed for arguments on 12th December, 2017.



(S. K. Mohapatra)
Member (T)



(R. VARDHARAJAN)
Member (J)